अध्यक्ष महोदय : अब प्रो० शेर सिंह साहब एक बड़ा जरूरी स्टेटमेंट करना चाहते हैं।

---

17.40 hrs.

## STATEMENT RE SUSPENSION OF BOOKING OF INLAND REGISTERED PARCELS AND PACKETS AT ALL POST OFFICES

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): Consequent upon the cancellation of several trams from 27th April, 1974 on various routes, it has become necessary to temporarily suspend the booking of inland registered parcels and packets, (including V. P. and Insured) in all Post Offices in the Country with immediate effect. This step has to be taken to avoid accumulation of these articles, resulting in delay in delivering and inconvenience to the public

SHRI SAMAR GUHA (Contai): What has it got to do with the Railway strike?... (*Interruptions*) The Government should be punished. They have virtually declared a lock-out. 98 trains have been cancelled . . (*Interruptions*)

SHRI INDRAJIT GUPTA (Alipore): If they wanted to do this kind of thing, we cannot stop it. But they cannot come forward and say, 'In order to prevent the public from suffering any inconvenience, we are suspending all these things.' . . . (*Interruptions*) If you want to do, do anything you like.... (*Interruptions*) You are trying to instigate the public against the Railwaymen.

MR. SPEAKER: Now Mr. Shivnath Singh..., (*Interruptions*).

SHRI INDRAJIT GUPTA: They want the negotiations to go on in an atmosphere of tension. They want to create tension so that the negotiations may not succeed..... (*Interruptions*)

SHRI S. M. BANERJEE (Kanpur): I rise on a point of order, Sir. . . (*Interruptions*)

श्री मधु लिमये (बांका) : मेरा व्यवस्था का प्रश्न है। आपने कहा कि एक महत्वपूर्ण ब्यान आ रहा है। यह कार्य सूची में नहीं है। जान बूझ कर रिश्तों को बिगाड़ा जा रहा है, बातचीत को सबोटाज करने का प्रयास किया जा रहा है। एक ओर सम्माननीय समझौते की बात आप करते हैं और दूसरी ओर सारे कदम ऐसे बढ़ाते जा रहे हैं जैसे ट्रेन कैंसल करो, पार्सल लेना बन्द करो, हर चीज को कैंसल करो। आप लाक आउट डिक्लेयर करना चाहते हैं, यह मेरा आप पर आरोप है। सदन की कार्रवाई मे इसको निकाल दिया जाए।

MR. SPEAKER: This is not a point of order.

SHRI S. M. BANERJEE: Sir, you have given your ruling in connection with statements made at quarter to six or ten minutes to six, etc. You, in your wisdom, pointed out to Members that if there is any controversial statement to be made, we should be informed about it and intimation should be given or it should be given in the List of Business.

MR. SPEAKER: I saw it that it had already been indicated here that he wants to make a statement.

SHRI S. M. BANERJEE: Kindly hear me, I have not finished, Sir. I will make this submission.

MR. SPEAKER: Now, as far as the right of the Minister to make a statement is concerned, he can make it at any time.

SHRI S. M. BANERJEE: Just a minute, Sir. Your own direction is there. Yesterday Mr. L. N. Mishra said about cancellation of trains. It is open to the hon Minister to follow him and issue a statement then and there. This is a calculated step to sabotage the negotiations to be held tomorrow. I blame this Government;

[S. M. Benerjee]

they are trying to hide all their sins. They want to provoke a strike. The people of this country should know that the Railway Administration has gone on strike; the P&T Administration is going on strike. The P&T workers will revolt against it. If he wants to fight with the P&T workers, the P&T workers are prepared to fight.

SHRI DINEN BHATTACHARYYA (Serampore): Yesterday the Railway Minister has made a statement that he has an open mind, the doors are open etc. and he said that they want negotiations. Is this the way they want to have negotiations? Tomorrow there is going to be a negotiation. And now he has come forward at the fag end of the day saying that he will stop all the postal articles and other things (*Interruptions*)

MR. SPEAKER: Order please. I request you to kindly sit down.

SHRI INDRAJIT GUPTA: The Railway Minister yesterday advanced the plea that it was necessary to conserve coal and that is why trains were being cancelled. What is his argument?

SHRI S. M. BANERJEE: This is most deplorable, most condemnable.

MR. SPEAKER: All of you will please sit down.

SHRI INDRAJIT GUPTA: Why cannot they come forward with this statement earlier?

श्री रामावतार शास्त्री (पटना) : ये समझोता वार्ता को सैबोटाज कर रहे हैं ।

SHRI DINEN BHATTACHARYYA: Do you want to create confusion? (*Interruptions*).

*Shri Indrajit Gupta, Shri Dinen Bhattacharyya and some other hon. Members then left the House.*

MR. SPEAKER: Shri Shivnath Singh.

---

RESOLUTION RE. POLICY IN RESPECT OF PRICES AND AGRICULTURAL PRODUCTION—*Contd.*

श्री शिवनाथ सिंह (झुंझुनू) : यह एक महत्वपूर्ण प्रस्ताव है । इस महत्वपूर्ण प्रस्ताव पर जब मैं बोल रहा हूं तो माननीय सदस्य जो विघ्न पैदा कर रहे हैं यह अच्छी बात नहीं है (व्यवधान) इस प्रस्ताव का देश के करोड़ों किसानों से सम्बन्ध है (व्यवधान)

इस प्रस्ताव के द्वारा यह चाहा गया है कि देश के अन्दर कीमतों को कंट्रोल किया जाये और कंज्यूमर को वे उचित कीमतों पर मिलें और जो पैदा करता है उसको भी उचित मुनाफ़ा मिले । इस प्रस्ताव के पीछे जो भावना है उसका तो मैं समर्थन करता हूं ? लेकिन इस में कुछ बातें ऐसी कही गई हैं जो अव्यावहारिक नहीं है और उनका मूल प्रश्न से कोई सम्बन्ध नहीं है और जो वास्तव में हो नहीं सकती है ।

इस में पांच छ मुद्दे रखे गये है। पहले मुद्दे में यह कहा गया है कि कंजम्पशन की जो आवश्यक वस्तु हैं उनकी जो कास्ट आफ प्रोडकशन है जिस में ट्रांस्पोर्ट का खर्च, टैक्सिस और प्राफिट शामिल है वे उत्पादन कीमत से ज्यादा कीमत पर न बिकें । अब टैक्स क्या पता कि उस पर कितना लगता है और प्राफिट मार्जिन क्या रखना चाहते है पांच परसेंट या दस परसेंट इसका कुछ पता नही है । लेकिन फिर भी जो भावना है उसका मैं आदर और समर्थन करता हूं ।

खाद्यान्नों के बारे में भी इस में कहा गया है । एक वातावरण बनाने की कोशिश की जाती है और बार बार कहा जाता है कि किसान की मदद हो लेकिन छोटे की हो बड़े की न हो । मैं आज तक समझ नहीं पाया कि छोटा किसान किस को कहा जाता है । देश के अन्दर सीलिंग ला आपने लागू किया और आपने निश्चित कर दिया कि पांच एकड़ या दस एकड़ का होल्डिंग उसके पास हो । अब छोटे किसान की आपने कोई डैफीनीशन नहीं की